

GOVERNMENT OF TELANGANA
OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE - KHAMMAM

Date: 05.07.2019

Rc. No. CI-202-2019

From
Sri R.V.Karnan, I.A.S.,
Collector & District Magistrate,
Khammam.

To
The General Manager,
SCCL, Sathupally.

Sir,

Sub: Representations - Khammam District - Sathupally Mandal - Representation of Residents of NTR Nagar, Lambadi Hakkula Porata Samithi, Sathupally - Request to take necessary action - Joint Inspection report Submitted - Reg.

- Ref: 1. A/o Sri B. Nandu Naik, Representative, Nagara Bheri, Lambadi Hakkula Porata Samithi, Sathupally Mandal, Khammam District. Dated: 04.01.2019, 15.04.2019, 10.06.2019 AND 17.06.2019.
2. This Office Lr. Even. No. Dt: 16.04.2019.
3. The Tahsildar, Sathupally along with Joint inspection report, Lr. Rc. No. B/23 /2019, Dt: 19.06.2019.

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I invite attention to the reference cited, wherein the Residents of NTR Nagar, Lambadi Hakkula Porata Samithi, Sathupally Mandal, Khammam District have submitted a representation and stating that, there are 600 Houses in the NTR Nagar Colony of Sathupally Municipality and they were living in those houses. Further stated that the SCCL has started blastings in J.V.R.O.C near to their colony, due to which the Slabs and walls of the 300 houses in the colony getting cracks & damaged and requested to sanction the funds to repair the damaged houses and do justice in favour of them.

Through the reference 2nd cited, this office has been requested the Assistant Director, Survey and Land Records, Khammam, the Assistant Director, Mines & Geology, Khammam, the General Manger, District Industries Centre, Khammam and the Tahsildar, Sathupally to conduct Joint Inspection at field level and submit detailed report to this office immediately.

Accordingly, the Tahsildar, Sathupally vide reference 3rd cited, has submitted Joint inspection report conducted by General Manger, DIC, Khammam, Tahsildar, Sathupally, Royalty Inspector O/o ADMG, Khammam and Deputy Inspector, Kalluru O/o DSLE, Khammam regarding the damages of houses in NTR Nagar due to blasting of SCCL operations in J.V.R.O.C and reported that the team identified the damaged houses due to blasting of SCCL operations and also assess the cost of the repairs of houses at NTR Colony, Sathupally.

Therefore, I enclosing herewith a copy of the Joint inspection report and requested to take necessary action in the matter.

Yours faithfully,
Sd/-R.V.Karnan,
District Collector,
Khammam.

Office of the
PO., JVR OCPS
Inw No. 1537
Date. 09/07/19

/By Order / C. Subbarao
Superintendent

- Copy to the Director (Personnel, Admin & Welfare), SCCL, Kothagudem Collieries (P.O)
Copy to the General Manger, District Industries, Khammam.
Copy to the Assistant Director, DSLE, Khammam.
Copy to the Assistant Director, Mines & Geology, Khammam.
Copy to the Revenue Divisional Officer, Kalluru.
Copy to the Tahsildar, Sathupally.
Copy to Sri B. Nandu Naik Dist. Representative, Nagara Bheri, Lambadi Hakkula Porata Samithi (LHPS), R/o D.NO.13-18, Sathupally, Khammam.

Col. H. G.
S. S. S. P.
Project Office
P. O. D.